## RAJASTHAN HIGH COURT, JODHPUR

## ORDER

No. Estt/HC/2019/139

Date: 20/04/2019

Upon selection in the recruitment of Legal Researcher for deputing with Hon'ble Mr. Justice Prakash Gupta, vide letter no. 525 dated 07.03.2019, Ms.Jyoti Sharma has been offerred contractual engagement as Legal Researcher to join her duties within seven days.

Ms. Jyoti Sharma, vide application dated 13.03.2019 has sought extension for joining time upto 15<sup>th</sup> March,2019, thereafter, vide email dated 27.03.2019 & 2nd April,2019 again requested to allow her to join on 30<sup>th</sup> March,2019 & 05<sup>th</sup> April, 2019 but she failed to join the duties & her email dated 02.04.2019 has also been considered and filed.

Therefore, candidature of Ms. Jyoti Sharma for engagement as Legal Researcher, is hereby cancelled with immediate effect.

By Order

REGISTRAR (ADMN.)

No. I/A(iii)(a)(1)05/2018/ 822

Date: 20 04 2019

Copy to:-

1. Registrar -cum- Principal Secretary to Hon'ble the Chief Justice.

2.P.S. to Hon'ble Mr. Justice Prakash Gupta.

REGISTRAR (ADMN.)

Smy 20.4.19

Copy also forwarded to the followings for information and necessary action:-

1. Registrar (Admn./Class./Exam.), Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.

2. System Analyst (DIO), Computer Cell, Rajasthan High Court, Jodhpur with direction to upload the same on official website.

3. Notice Board, Rajasthan High Court Bench, Jaipur.

4. Concerned for information.

REGISTRAR (ADMN.)

Smutur 30.4.19